

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 19(ND)14
C. A. NO.

CORAM:


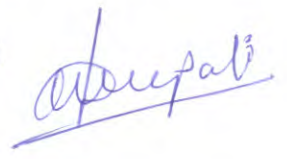
PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE COMPANY: M/s. Mr. Dev Mittar Ahuja V/s. M/s. Ahuja Rice & General Mills Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Dr. U.K. CHAUDHARY	Sen. Adv.	Petitioner	
2.	Mr. KARAN MALHOTRA	Adv.		
3.	Mr. HIMANSHU VIS.	Adv.		
1.	Mr. Gaurav Mitra	Adv.	Respondents	
2.	Ms. Sarabh Seth	Adv.		
3.	Ms. Deepali Dwivedi	Adv.		
4.	Ms. Sumera Seth	Adv.		

Order

Learned counsel for the respondent prays for an adjournment. At his request adjourned to 17th May 2017. No further adjournment shall be granted.

Sd/-
[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)

Sd/-
[INA MALHOTRA]
MEMBER [J]